

HIGH COURT OF KARNATAKA, BENGALURU

June 5, 2020

NOTICE

In view of testing positive for COVID-19 by an accused, who was produced before the X Additional Chief Metropolitan Magistrate, Mayo Hall unit, Bengaluru on June 1, 2020 at 4.45 pm, in order to sanitize the entire premises of the Mayo Hall Court Complex, all the appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., including physical hearing shall stand cancelled in all the Courts in Mayo Hall unit at Bengaluru, on Saturday, June 6, 2020. No one shall enter the entire Mayo Hall Complex on Saturday, June 6, 2020.

However, the Principal City Civil & Sessions Judge, Bengaluru shall ensure that in case of urgency, the matters be heard only through video conferencing.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(Rajendra Badamikar)
Registrar General